



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 52/TL/2024

Dated: 3.7.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by Koppal II Gadag II Transmission Limited, (now Known as POWERGRID Koppal Gadag Transmission Limited), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110 016, to establish the Inter-State Transmission System for the "Transmission Scheme for integration of Renewable Energy Zone (Phase-II) in Koppal-II (Phase-A & B) and Gadag-II (Phase-A) in Karnataka" on a Build, Own, Operate, and Transfer (BOOT) basis (hereinafter referred to as "the Project") consisting of the following elements:

A. Transmission System for Transmission Scheme for integration of Renewable Energy Zone (Phase-II) in Koppal-II (Phase-A) and Gadag-II (Phase-A) in Karnataka

S. No.	Name of the Transmission Element	Scheduled COD
A1	Establishment of 765/400 kV 2x1500 MVA, 400/220 kV, 2x500 MVA Koppal-II (Phase-A) Pooling Station with provision of two (2) sections of 4500 MVA each at 400 kV level and provision of four (4) sections of 2500 MVA each at 220 kV level 765/400 kV, 1500 MVA, ICTs-2 Nos. (7x500 MVA including 1 spare unit) <ul style="list-style-type: none"> 765 kV ICT bays - 2 Nos. 400 kV ICT bays - 2 Nos. 400/220 kV, 500 MVA, ICTs - 2 Nos. 400 kV ICT bays - 2 Nos. 220 kV ICT bays - 2 Nos. 765 kV line bays - 2 Nos. (at Koppal-II for termination of Koppal-II-Narendra (New) 765 kV D/c line) 220 kV line bays - 4 Nos. 220 kV Bus Coupler (BC) Bay - 1 No. 220 kV Transfer Bus Coupler (TBC) Bay - 1 No. Future Space Provisions: (Including space for Phase-B) <ul style="list-style-type: none"> 765/400 kV, 1500 MVA, ICTs - 5 Nos. 765 kV ICT bays - 5 Nos. 400 kV ICT bays - 5 Nos. 400/220 kV, 500 MVA, ICTs - 10 Nos. 400 kV ICT bays - 10 Nos. 220 kV ICT bays - 10 Nos. 765 kV line bays - 8 Nos. (with provision for SLR) 400 kV line bays - 14 Nos. (with provision for SLR) 220 kV line bays - 12 Nos. 220 kV Bus Sectionalizer: 3 sets 220 kV Bus Coupler (BC) Bay - 3 Nos. 220 kV Transfer Bus Coupler (TBC) Bay - 3 Nos. 400 kV Bus Sectionalizer: 1 set 	24 months from SPV transfer
A2	Koppal-II PS - Narendra (New) 765 kV D/c line with 240 MVA SLR at Koppal-II PS end <ul style="list-style-type: none"> 765 kV line bays - 2 Nos. (GIS) [at Narendra (New)] 765 kV, 240 MVA SLR at Koppal-II PS - 2 Nos. (7x80 MVA including 1 switchable spare unit) 	
A3	2x330 MVA (765 kV) & 2x125 MVA (400 kV) bus reactors at Koppal-II PS <ul style="list-style-type: none"> 765 kV, 330 MVA Bus Reactor - 2 Nos. (7x110 MVA including 1 switchable spare unit for both bus reactor and line reactor) 765 kV Bus Reactor bays - 2 Nos. 420 kV, 125 MVA Bus Reactors - 2 Nos. 420 kV, 125 MVA Bus Reactor bays - 2 Nos. 	
A4	Establishment of 400/220 kV, 2x500 MVA Gadag-II (Phase-A) Pooling Station <ul style="list-style-type: none"> 400/220 kV, 500 MVA ICTs - 2 Nos. 400 kV ICT bays - 2 Nos. 220 kV ICT bays - 2 Nos. 400 kV line bays - 2 Nos. (at Gadag-II for termination of Gadag-II - Koppal-II line) 220 kV line bays - 4 Nos. 220 kV Bus Coupler (BC) Bay - 1 No. 220 kV Transfer Bus Coupler (TBC) Bay - 1 No. Future Space Provisions: <ul style="list-style-type: none"> 400/220 kV, 500 MVA, ICTs - 10 Nos. 400 kV ICT bays - 10 Nos. 220 kV ICT bays - 10 Nos. 400 kV line bays - 6 Nos. (with provision for SLR) 220 kV line bays - 10 Nos. 220 kV Bus Sectionalizer: 3 set 220 kV Bus Coupler (BC) Bay - 3 Nos. 220 kV Transfer Bus Coupler (TBC) Bay - 3 Nos. 	
A5	Gadag-II PS - Koppal-II PS 400 kV (Quad Moose) D/c line <ul style="list-style-type: none"> 400 kV line bays - 2 (at Koppal-II) 	
A6	2x125 MVA 420kV bus reactors at Gadag-II PS <ul style="list-style-type: none"> 420 kV, 125 MVA bus reactors - 2 Nos. 420 kV, 125 MVA bus reactor bays - 2 Nos. 	

B. Transmission Scheme for integration of Renewable Energy Zone (Phase-II) in Koppal-II (Phase-B) in Karnataka

S. No.	Name of the Transmission Element	Scheduled COD
B1	Koppal-II PS - Raichur 765 kV D/c line with 330 MVA SLR at Koppal-II PS end <ul style="list-style-type: none"> 765 kV line bays - 2 Nos. (at Koppal-II) 765 kV line bays - 2 Nos. (at Raichur) 765 kV, 330 MVA SLR at Koppal-II PS - 2 Nos. (6x110 MVA) Switching equipment for 765 kV, 330 MVA SLR - 2 Nos. 	24 months from SPV transfer
B2	Augmentation by 2x1500 MVA, 765/400 kV ICTs at Koppal-II PS <ul style="list-style-type: none"> 765/400 kV, 1500 MVA ICTs - 2 Nos. 765 kV ICT bays - 2 Nos. 400 kV ICT bays - 2 Nos. 	
B3	Augmentation by 2x500 MVA, 400/220 kV ICTs at Koppal-II PS. <ul style="list-style-type: none"> 400/220 kV, 500 MVA, ICTs - 2 Nos. 400 kV ICT bays - 2 Nos. 220 kV ICT bays - 2 Nos. 220 kV line bays - 4 Nos. 220 kV Bus Sectionalizer: 1 set 220 kV Bus Coupler (BC) Bay - 1 No. 220 kV Transfer Bus Coupler (TBC) Bay - 1 No. 	

Note:

- Powergrid shall provide space for 2 No. of 765 kV line bays at Raichur for termination of Koppal-II PS - Raichur 765 kV D/c line.
- Implementation timeframe: 24 Months from the date of transfer of SPV to the successful bidder."
- The Central Transmission Utility of India Limited vide its letter dated 29.1.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 2.7.2024 in Petition No. 52/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Koppal II Gadag II Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 18.7.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on 22.7.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary